

SUPREME COURT OF INDIA

This relates to the proposal for appointment of Mr. Justices (1) Rahul Chaturvedi, (2) Irshad Ali, and (3) Neeraj Tiwari, Additional Judges of the Allahabad High Court, as Permanent Judges of that High Court.

The recommendation made by the Collegium of the Allahabad High Court on 18th February, 2019, for appointment of 19 Additional Judges as Permanent Judges including the above-named three Additional Judges was considered by the Supreme Court Collegium on 30th July, 2019, when it decided to defer consideration of the proposal in respect of above-named three recommendees.

In order to ascertain suitability of the above-named recommendees for being appointed as Permanent Judges, we have consulted our colleagues who are conversant with the affairs of the Allahabad High Court. We have duly taken note of the opinion expressed by each of them. Copies of letters of opinion of our consultee-colleagues are placed below.

The Committee constituted in terms of Resolution dated 26th October, 2017 of the Supreme Court Collegium to evaluate the judgments of the above-named recommendees, has submitted its report. A copy of the said report dated 22nd March, 2019 is placed below.

With a view to assess merit and suitability of the above-named three Additional Judges for appointment as Permanent Judges, we have carefully scrutinized the material placed on record including certain complaints received against one of the above-named recommendees. On overall assessment based *inter alia* on the additional information received from the Chief Justice of the Allahabad High Court, the observations made by the Department of Justice in the file and having regard to all relevant factors, the Collegium is of the view that Mr. Justices (1) Irshad Ali, and (2) Neeraj Tiwari, Additional Judges, are suitable for being appointed as Permanent Judges.

As regards Mr. Justice Rahul Chaturvedi, having taken into consideration all relevant factors, the Collegium is of the view that his present term as Additional Judge be extended for a further period of six months.

In view of the above, the Collegium resolves to recommend that:

- (A) Mr. Justices (1) Irshad Ali, and (2) Neeraj Tiwari, Additional Judges be appointed as Permanent Judges of the Allahabad High Court against the existing vacancies; and
- (B) Mr. Justice Rahul Chaturvedi, be appointed as an Additional Judge for a fresh term of six months w.e.f. 22nd September, 2019.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

September 05, 2019.

